

Belgium, Canada, Czechoslovakia, Denmark, Federal Republic of Germany, France, German Democratic Republic, Holland, Hungary, Italy, Japan, Sweden, Switzerland, U.K. and U.S.A.

Grant of advance increments to Section Officers

570. SHRIMATI RATHNABAI NIVASA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration to grant advance increments to Section Officers in the Central Secretariat Service whose basic pay is Rs. 810 or more;

(b) if so, what are the details thereof; and

(c) by when the proposal is likely to be implemented?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA): (a) to (c). The Staff Side representing the Section Officers of the Central Secretariat Service in the Departmental Council of the Department of Personnel and Administrative Reforms have requested for grant of two additional increments to all Section Officers, irrespective of the date of their appointment. The benefit of additional increments is now admissible only to those Section Officers who were working as Section Officers, Grade III (old) on 1st July 1959 or appointed to the former Grade III of C.S.S. on the results of examinations held by the Union Public Service Commission prior to 1st July, 1959 or appointed as Section Officers on the results of Assistant Superintendents (RTE) Limited Competitive Examination, 1960. The request of the Staff Side is under consideration and a decision thereon is expected to be taken as soon as possible.

Salt cess from Gujarat

571. PROF. RAMLAL PARIKH: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state

the amount of Salt cess collected by the Central Government from Gujarat during the year 1975-76?

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T. A. PAI): During the year 1975-76, the Central Government collected an amount of Rs. 78,19,712 as cess on salt from Gujarat.

Option to answer papers in regional languages at examinations conducted by the Union Public Service Commission

572. SHRI SAT PAUL MITTAL: SHRIMATI LAKSHMI KUMAR CHUNDAWAT: SHRI OMPRAKASH TYAGI: PROF. RAMLAL PARIKH:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have taken any decision in giving option to candidates appearing for the combined competitive examinations held by the UPSC, to answer all papers in the regional languages;

(b) whether the Kothari Commission has submitted its final report to Government in this regard; and

(c) if so, what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA): (a) From 1969, candidates appearing for the IAS etc. Examination held by the UPSC, have been given the option to answer the compulsory General knowledge and Essay papers in English Hindi or any of the other language mentioned in the 8th schedule to the Constitution. As far as the other papers for the I.A.S. etc. examination is concerned, Government will take final decision on the Kothari Committee report, to whom a reference on this subject was made, after consideration of the views of the UPSC on the report.

(b) No, Sir.

(c) Does not arise.

आटो एन्सिलरी यूनिटों का बन्द किया जाना

573. श्री ओमप्रकाश त्यागी : क्या उद्योग और नागरिक पूर्ति मंत्री यह बताने की वृत्ता करेंगे कि :

(क) क्या सरकार का ध्यान 11 अप्रैल, 1976 के इण्डियन एक्सप्रेस, में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि लगभग 300 आटो एन्सिलरी यूनिटों को उनके द्वारा तैयार किये गये माल की मांग के अभाव में बन्द कर दिया गया है ; और

(ख) यदि हां, तो सरकार इन बन्द किये गये यूनिटों के उद्धारार्थ क्या पग उठाने का विचार रखती है ?

†[Closure of auto ancillary units

573. SHRI OMPRAKASH TYAGI: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government's attention has been drawn to a report published in the Indian Express of the 11th April 1976, to the effect that about 300 small scale auto ancillary units have been closed down due to lack of demand for finished goods; and

(b) if so, what steps Government propose to take for the revival of the closed units?]

उद्योग और नागरिक पूर्ति मंत्रालय में राज्य मंत्री (श्री अन्नत प्रसाद शर्मा) : (क) जी, हां।

(ख) लघु उद्योग क्षेत्र में बंद तथा संकटग्रस्त एककों की सहायता करने हेतु सुधारात्मक उपाय करने की दृष्टि से हाल ही में कुछ हुए औद्योगिक क्षेत्रों का सर्वेक्षण

नमूने के तौर पर किया गया था। इन सर्वेक्षणों से पता चला कि लघु क्षेत्र में इन बंद पड़े हुए एककों का प्रतिशत एक से भी कम है। उनके बंद होने का प्रमुख कारण मांग की कमी तथा दोषपूर्ण वित्तीय प्रबंध रहा है। बैंको से परामर्श करके बंद एककों तथा संकटग्रस्त एककों के बारे में सुधार की कार्रवाई की गई है। राज्य सरकारों को सलाह दी गई है कि वे बैंकों के प्रतिनिधियों को शामिल करके संवीक्षा समितियां बनाएं ताकि अग्रिम सुधारात्मक कार्रवाई की जा सके। राज्य स्तरीय समितियों का सावधिक पुनरीक्षण के उपरांत लघु उद्योग विकास सगठन द्वारा स्थिति की समीक्षा की जाएगी। प्रेस रिपोर्टों में उल्लिखित मोटरगाड़ी सहायक उद्योगों के लघु उद्योग एकको के संबंध में, आटो-मोबाइल सेक्टर में उत्पादन तेज करने के लिए दी गई वित्तीय राहत के परिणामस्वरूप सहायक सामान बनाने वाले क्षेत्रों की पुर्जों की मांग बढ़ने की आशा की जाती है।

†[THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) With a view to taking remedial action to assist closed and sick units in the small scale sector, a sample survey in a few selected industrial areas was taken up recently. These sample surveys indicated that the percentage of closed units in the small scale sector was less than one. The main reasons for their closure were lack of demand and defective financial management. In consultation with the banks, remedial action has been taken in respect of closed units and sick units. The State Governments have been advised to set up review committees with representatives of the banks so that advance remedial action is taken. The position will be reviewed by the Small Industries Development Organisation after the periodical reviews of the State Level Commit-